

Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 252 of 2013 &
I.A. No. 335 of 2013

Dated : 17th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd.Appellant(s)
Versus
EMCO Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s) Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. S.R. Pandey (Rep.) for R.2

ORDER

As agreed by the learned counsel for the parties, post the
matter for further hearing on **01.08.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson